

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:700
ANSWERED ON:27.11.2012
DHAMRA PORT AS IMMIGRATION POINT
Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a proposal of the State Government of Odisha is pending with the Union Government for declaring Dhamra Port on Odisha coast, as an immigration point for embarking of foreign ships;
- (b) whether in the absence of the above facility, the foreign ships cannot embark at the above point even for medical emergencies; and
- (c) if so, the steps taken by the Government to extend help in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): There is no official proposal for declaring Dharma Port as an Immigration Check Post (ICP).
- (b) to (c): Dharma Port is a privately managed seaport in Orissa. There are already several authorized Immigration Check Posts in the country for embarkation/disembarkation of passengers.